

243/200

08.03.2000

Hon. Mr. S. Biswas, A.M.

Sri R.K. Shukla for the applicant.

Heard.

The relief sought in this case is that terminal benefit like G.P.F. in full was not paid at the time of retirement. Several representations have been made to the respondents. for the same. The last representation is dt. 19.09.99. The applicant is financially hard ^{pressed} ~~placed~~. Counsel for applicant ~~presented~~ ^{presented} for ~~to~~ ^{to} ~~directly~~ ^{to} the respondents ~~to~~ ^{to} dispose of the pending ^{petition.} ~~representations~~ ^{favourable.} ~~favourable.~~ Accordingly the petition is disposed of with ~~following~~ ^{following} direction to respondent NO 3 that the representation dt. 19.09.99 of the applicant be disposed of as per rule within ~~ten~~ eight weeks from the date of receipt of this order.

Copies of this order be sent to the respondents.

S B
A.M.